

DIVISION BENCH

O-120

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/30(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st July, 2021, 10:30 A.M

Name of the Company	M/S. ALLIANCE COMMOTRADE PRIVATE LIMITED & ORS		
Under Section	Sub-section (I) of section 230		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. PatitaPabanBishwal, Advocate- For the Applicants

ORDER

The Ld. Counsel for the Applicants is present.

Heard. Reserved for orders.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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